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CENTRAL ADMINISTRATIVE TRIBUNAL
PRINCIPAL BENCH
NEW DELHI

O.A. NO. 2039/89

New Delhi this the 26th day of April, 1994

CCRAM :

THE HON'BLE MR. JUSTICE V. S. MALIMATH, CHAIRMAN
THE HON'BLE MR. P. T. THIRUVENGADAM, MEMBER (A)

S/Shri

1. Parsha Ram Singh S/O Suraj Deo Singh,
R/O P-7/104, Mangol Puri,
New Delhi.
2. Raghubir Singh S/O Banwari Lal,
R/O B-522, Harijan Basti,
Nangloi, New Delhi.
3. Prem Singh S/O Sarany Ram,
R/O 1954, M.B. Road,
New Delhi.
4. Shyam Prasha S/O Mahesha Nard,
R/O M-603, Sewa Nagar,
New Delhi.
5. Balwant Singh S/O Sukhar Singh,
R/O M-603, Sewa Nagar,
New Delhi.
6. Santosh Kumar S/O Harnam Singh,
R/O 89, Road No. 8,
Andrews Ganj, New Delhi.
7. Bhajan Singh S/O Kaushal Singh,
R/O C-351, Kidwai Nagar,
New Delhi.
8. Matafer S/O Budhram,
R/O H-129, Srinivaspuri,
New Delhi.
9. Vikram Ram S/O Ram Dass Ram,
R/O 422, Road No. 3,
Andrews Ganj, New Delhi.
10. Shyam Singh S/O Chander Singh,
R/O 25/280, Prem Nagar,
New Delhi.
11. Jagdev Singh S/O Ram Swaroop,
Vill. & P.O. Putkala,
Delhi.
12. Roshan Lal S/O Kishan Sharma,
R/O 755-B, Pocket-II,
Paschim Puri, New Delhi.
13. Ramesh Chmand S/O Budhi Ballabh,
R/O 17-18, Sector-XII,
Noida.

14. Smt. Kanta Devi W/O Rameshwar Lal,
R/O 2/54, Harijan Basti,
New Rchtak Road, New Delhi.
 15. Kapoor Singh S/O Dhara Singh,
R/O C-59, RBI Colony,
Shalimar Bagh, New Delhi.
 16. Bhagwan Ram S/O Tarkha Ram,
R/O RZ-D-I/254/B Mahabir Enclave,
New Delhi.
 17. Ishwar Singh S/O Chadgi Ram,
R/O Vill. Bakner, P.O. Narela,
Delhi.
 18. Kamale S/O Dalel Singh,
R/O V. & P.O. Mahipal Pur.
 19. Hariom Sharma S/O Parma Nand Sharma,
R/O 57, Thaterwana, Meerut (UP).
 20. Chandreshwar Singh S/O Sundar Shah,
R/O 11/290, Kalyan Puri,
New Delhi.
 21. Paras Nath Singh S/O Suraj Deo Singh,
R/O P-7/104, Mangolpuri,
Delhi.
 22. Brahmanand S/O Barwari Lal,
R/O B-522, Harijan Basti,
Nangloi, New Delhi.
 23. Dhiraj Singh,
R/O V. & P.O. Pelpa,
Distt. Rchtak (Haryana).
 24. Hawa Singh
 25. Jagdish Singh,
R/O Vill. & P.O. Pelpa,
Distt. Rchtak (Haryana).
- ... Applicants

By Advocate Shri M. K. Gupta

Versus

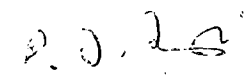
1. Union of India through
Secretary, Ministry of
Finance, Deptt. of Revenue,
North Block, New Delhi.
 2. The Director,
Enforcement Directorate,
6th Floor, Lok Nayak Bhawan,
Khan Market,
New Delhi - 110003.
- ... Respondents

✓ None for the Respondents

O R D E R (ORAL)

Shri Justice V. S. Malimath -

Shri M. K. Gupta, learned counsel for the petitioners, seeks permission to withdraw this application on the ground that the relief claimed by the petitioners has since been granted to them. This O.A. is accordingly dismissed as withdrawn. No costs.


(P. T. Thiruvengadam)
Member (A)


(V. S. Malimath)
Chairman

/as/